

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 457/Confdl./2024
II-3-1/2024

Bilaspur, dated the 8th May, 2024

The following Civil Judges (Junior Division) as mentioned in Column no. (2) of the table below, are, hereby, transferred from the place mentioned in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office(s): -

TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Vinay Kumar Sahu, Additional Judge to the Court of Civil Judge Class-II	Balram-pur	Saraipali	Maha-samund	Additional Judge to the Court of I Civil Judge Class-II, Mahasamund at Saraipali
2.	Shri Vikas Khandey, I Civil Judge Class-II	Janjgir-Champa	Raipur	Raipur	I Additional Judge to the Court of I Civil Judge Class-II
3.	Shri Arindam Neral, I Additional Judge to the Court of Civil Judge Class-II	Kanker	Ambika-pur	Surguja (Ambika-pur)	II Civil Judge Class-II
4.	Shri Hemant Raj Dhurve, II Civil Judge Class-II	Balod	Kartala	Korba	Civil Judge Class-II
5.	Ku. Manisha Thakur, I Civil Judge Class-II	Dhamtari	Raipur	Raipur	XIX Civil Judge Class-II

BY ORDER OF THE HIGH COURT


(BALRAM PRASAD VERMA)
REGISTRAR GENERAL

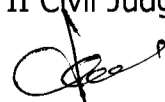
Contd...2/-

Endt. No. 458/Confdl./2024
II-3-1/2024

Bilaspur, dated the 8th May, 2024

Copy forwarded to: -

- 1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 8) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 20) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 21)
 1. Shri Vinay Kumar Sahu, Additional Judge to the Court of Civil Judge Class-II, Balrampur,
 2. Shri Vikas Khandey, I Civil Judge Class-II, Janjgir-Champa,
 3. Shri Arindam Neral, I Additional Judge to the Court of Civil Judge Class-II, Kanker,
 4. Shri Hemant Raj Dhurve, II Civil Judge Class-II, Balod,



Contd...3/-

5. Ku. Manisha Thakur, I Civil Judge Class-II, Dhamtari,
*for information and compliance. He/She is directed to take over charge of his/her new place of posting **on or before 10.05.2024** and send his/her handing and taking over charge reports.*
- 22) District & Sessions Judge, Balod/Balrampur at Ramanujanj/Dhamtari/Janjgir-Champa/Uttar Bastar (Kanker) for information. He/She is requested to impress upon the transferred Officer(s) that if he/she is in occupation of Government accommodation, he/she should vacate the same **on or before 23.05.2024** under intimation to this Registry. He/She is also requested to send immediately the handing/taking over charge reports of transferred Officer(s) to this Registry.
- 23) District & Sessions Judge, Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Durg /Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur for information.
- 24) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 25) Additional Registrar (Judicial/D.E./Admn./Copying/Confidential/Civil & Supreme Court Section/Works/Criminal), High Court of Chhattisgarh, Bilaspur for information.
- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 28) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 29) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 30) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 31) Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Works/T.A. & Medical/Supreme Court Section/Establishment/Lawazima), High Court of Chhattisgarh, Bilaspur for information.
- 32) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 33) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 34) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 35) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(BALRAM PRASAD VERMA)
REGISTRAR GENERAL